

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).399/2025

GITANJALI J. ANGMO &amp; ANR.

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

[ TO BE TAKEN UP AT 2:00 P.M. ]

IA No. 250660/2025 - CLARIFICATION/DIRECTION

Date : 12-02-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARAVIND KUMAR  
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) : Mr. Vivek K. Tankha, Sr. Adv.  
Mr. Sarvam Ritam Khare, AOR  
Ms. Aprajita Jamwal, Adv.  
Ms. Bahuli Sharma, Adv.  
Mr. Nikhil Pahwa, Adv.  
Mr. Varun K. Chopra, Adv.  
Ms. Sonal Gupta, Adv.  
Mr. Chaitanya Sharma, Adv.  
Mr. Vipul Tiwari, Adv.  
Mr. Inderdev Singh, Adv.  
Ms. Shweta Chaurasia, Adv.  
Mr. Kushagra Sharma, Adv.  
Ms. Divya Goyal, Adv.  
Ms. Susan Maria, Adv.  
Ms. Akshata Satluri, Adv.  
Ms. Anindya Priyadarshi, Adv.

For Respondent(s) : Mr. Tushar Mehta, Solicitor General  
Mr. KM Nataraj, A.S.G.  
Mr. Bhuvan Kapoor, Adv.  
Ms. Astha Singh, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Anuj Udupa, Adv.  
Mr. Aman Mehta, Adv.  
Mr. Piyush Beriwal, Adv.  
Mr. Akshay Amritanshu, AOR  
Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Shiv Mangal Sharma, A.A.G.  
Mr. Padmesh Mishra, A.A.G.  
Ms. Sonali Gaur, Adv.

**Ms. Nidhi Jaswal, AOR**

**UPON hearing the counsel the Court made the following  
O R D E R**

**Heard Mr. K.M. Nataraj, learned Additional Solicitor General  
of India.**

**For reply / rejoinder of petitioner(s), if any, list on  
16.02.2026 at 02:00 pm.**

**(NEHA GUPTA)  
COURT MASTER (SH)**

**(AVGV RAMU)  
COURT MASTER (NSH)**